

ITEM NO.14

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).38346/2018

(Arising out of impugned final judgment and order dated 16-04-2018 in ITAD No.9/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

COMMISSIONER OF INCOME TAX (EXEMPTION)

PETITIONER(S)

VERSUS

M/S SRI MANGOO SINGH AND BALJEET SINGH
MEMORIAL TRUST

RESPONDENT(S)

(IA No.176002/2018-CONDONATION OF DELAY IN FILING and IA No.176003/2018-CONDONATION OF DELAY IN REFILING)

Date : 14-12-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)

Mr.V.Shekhar, Sr.Adv.
Ms.Rekha Pandey, Adv.
Mr.O.P.Shukla, Adv.
Mr.Shashank Shekhar, Adv.
Mr.Shakti Pandey, Adv.
Mr.Prithviraj Singh, Adv.
Ms.Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice

Tag with S.L.P. (C) No.18061 of 2013 and other connected matters.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master

